

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO.423 of 2017 IN  
DFR NO. 1694 of 2017**

**Dated: 10<sup>th</sup> July, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**TEAMEC Chlorates Ltd.**

**...Appellant(s)**

**Vs.**

**Andhra Pradesh Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

**Counsel for the Appellant(s)**

**:**

**Mr.Rohit Rao. N,  
Mr. Mukund P. Unny**

**ORDER**

**IA No. 423 of 2017  
*(Appl. for condonation of delay)***

Issue notice to the Respondents returnable on 24.07.2017. Dasti, in addition, is permitted.

List the matter on **24.07.2017.**

**( I. J. Kapoor )  
Technical Member**

*ts/kt*

**( Justice Ranjana P. Desai )  
Chairperson**